

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Subhash Kumar EC: 15527684 / 90233	Desg: Peon Role: Peon Posting: In the Office Pool, Admin Branch Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
2.	Neeraj Chaprana EC: 74185921	Desg: Peon Role: Peon Posting: Copying Agency Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vineeta Goyal, Ld. District Judge (Commercial Court)-03 Distt: New Delhi PHC
3.	Dheeraj EC: 55380946	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Rekha, Ld. Presiding Officer, Labour Court- 07 RACC
4.	Manoj Singh Chauhan EC: 10824	Desg: Peon Role: Peon Posting: Office Pool Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Arushi Parwal, Ld. MM (Mahila Court)-02 Distt: North-East KKD
5.	Deepak Kumar EC: 63058247	Desg: Peon Role: Peon Posting: General Branch Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Shankar Narayanan, Ld. ASJ-01 Distt: North-East KKD
6.	Abhimanyu Parshad EC: 10644/16306897	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Dr. Kamini Lau, the then, Ld. District Judge (Commercial Court)-02 Distt: Central THC	Desg: Peon Role: Peon Posting: Library Distt: New Delhi PHC
7.	Narender Kumar Sharma EC: 90706	Civil Nazir in the vacant Court previously presided over by Dr. Kamini Lau, the then, Ld. District Judge (Commercial Court)-02 AND In the Court of Sh. Rajesh Malik, Ld. ADJ-06 Distt: Central THC	Civil Nazir in the Courts of Sh. Rajneesh Kumar Gupta, Ld. Principal District & Sessions Judge AND Ms. Neelam Singh, Ld. District Judge (Commercial Court)-02 Distt: South-East Saket

8.	Puran Chand Bhatt EC: 90742	Civil Nazir in the Courts of Sh. Rajneesh Kumar Gupta, Ld. Principal District & Sessions Judge AND Ms. Neelam Singh, Ld. District Judge (Commercial Court)-02 Distt: South-East Saket	Civil Nazir in the vacant Court previously presided over by Dr. Kamini Lau, the then, Ld. District Judge (Commercial Court)-02 AND In the Court of Sh. Rajesh Malik, Ld. ADJ-06 Distt: Central THC
9.	Harish Kumar Pahwa EC: 50027/ 77385866	Naib Nazir in the Court of Ms. Geetanjali Goel, Ld. ADJ-07 Distt: Central THC	Naib Nazir in the Nazarat Branch Distt: North-West Rohini
10.	Shameem Ahmed EC : 10248	Naib Nazir, posted at Nazarat Branch, North-West, Rohini	Naib Nazir in the Court of Ms. Geetanjali Goel, Ld. ADJ-07 Distt: Central THC
11.	Vipul Rana S/o Sh. Jitender Rana (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: South Saket

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Transfer Order qua Sh. Dheeraj, Peon, EC- 55380946, mentioned *Supra* at S. no. 03 in the Court of Ms. Rekha, Ld. POLC-07, RACC is an interim measure till the joining of regular Peon posted therein i.e. i.e. Sh. Rohit Tehlan, EC- 60242092 or till further orders whichever is earlier. Thereafter, Sh. Dheeraj, Peon, EC- 55380946 will report in the Office Pool, Admin. Branch-III, Central, THC.
3. Transfer order qua Sh. Deepak Kumar, Peon, EC- 63058247 mentioned *Supra* at S. no. 05 in the Court of Sh. Shankar Narayanan, Ld. ASJ-01, North-East, KKD is an interim measure till the joining of regular Peon posted therein i.e. Sh. Naresh Chand, EC- 32789437 or till further orders whichever is earlier. Thereafter, Sh. Deepak Kumar, Peon, EC- 63058247 will report in the Office Pool, Admin. Branch, North-East, KKD.
4. Transfer order no. 7120-7165/ADMIN-III/Central/F.1(3)/P&T/2024 dated 30.01.2024 qua Sh. Deepak Kumar, Orderly, EC- 92485954 (mentioned at S. no. 03) stands cancelled.
5. Consequent upon transfers of Sh. Narender Kumar Sharma, Civil Nazir, EC- 90706 and Sh. Puran Chand Bhatt, Civil Nazir, EC- 90742 as mentioned *Supra* at S. No. 07 & 08, both the officials are directed to hand over the complete charge and complete the consignment work (if pending) *inter alia* of their transferor Courts and to submit a completion report thereto within 10 days to the Dealing Officials, Personal File, Central, THC for necessary information.
6. Consequent upon transfer of Sh. Harish Kumar Pahwa, Naib Nazir, EC- 50027/77385866 as mentioned *Supra* at S. no. 09, incumbent is directed to hand over the complete charge to Sh. Shameem Ahmed, Naib Nazir, EC-10248 and complete the consignment work (if pending) *inter alia* of his transferor Court and to submit a completion report thereto within 10 days to the Dealing Officials, Personal File, Central, THC for necessary information.
7. All the above mentioned officials who are transferred shall be STAND RELIEVED from their respective postings forthwith.



(NAROTTAM KAUSHAL)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI

9155-9210  
No..... ADMIN-III /Central/F.1(3)/P&T/2024

10 2 FEB 2024  
Dated, Delhi the.....

Copy forwarded for information and necessary action to:-

1. Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judges, Delhi/New Delhi.
3. Ld. Administrative Civil Judges concerned Delhi/New Delhi.
4. The Branch Incharges, Nazarat Branch, concerned Delhi/New Delhi.
5. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch Delhi/New Delhi.
6. The Accounts Officers/Assistant Accounts Officers, Accounts Branch Delhi/New Delhi.
7. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
8. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
9. The Officers/Officials concerned.
10. Dealing Official, Layers, ACR Cell, Central District, Tis Hazari Courts, Delhi.
11. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi.



PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI